

(2)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/03/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : S. Venkatesh & another  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	P. H. Avinash Parthasarathy Senior Counsel Dr. Havi Shankar Nair	For Respondents	
2)	H. Karthik Subhadra Suraj C	For Petitioners	

**ORDER**

Counsels for both the parties present, prayed for time for making further submissions in relation to the settlement between the parties. At request, time is enlarged. Put up on **16.04.2018** at **10.30 AM**.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)